

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-II**

**29. C.P.(IB)-3301(MB)/2018**

**CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)**  
**SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 09.04.2021**

**NAME OF THE PARTIES: - Christuraj Joseph**  
**V/s**  
**Gammon India Ltd**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Mr. Samir Singh appeared for the Operational Creditor and submitted that he has received outstanding amount as full and final settlement. None appeared for the Corporate Debtor. List the matter on **16.04.2021** for filing appropriate withdrawal memo.

Sd/-  
**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

Sd/-  
**H.P. CHATURVEDI**  
**Member (Judicial)**

Dated this the 09<sup>th</sup> day of April, 2021  
Sushil